

Government of Jammu and Kashmir
Civil Secretariat Home Department
Srinagar/Jammu

Notification,

Jammu, the 16th July, 2020.

S.O 223 :-Whereas, on 21.04.2012, Police Station Pulwama received reliable information that an active terrorist namely Latief Ahmad Dar @ Masood Sant S/O Gh. Hassan Dar R/O Panzgam was roaming in Khelan and Ladermud areas. Accordingly, Police Pulwama laid a naka in the Khelan and Ladermud areas; and

Whereas, a vehicle bearing registration No. JK03A-3804 was intercepted for checking and Sajad Ahmad Bhat S/O Ab. Rashid Bhat R/O Ladermud and Latief Ahmad Dar S/O Gh. Hassan Dar R/O Panzgam were apprehended and during checking arms/ammunition viz AK 47 rifle-01, AK Magazine-3, AK Rds-200, Grenade-01, Pistol-01, Pistol Magazine-01, Pistol Rds-02 and Pouch-01 were recovered from the possession of the accused boarding the vehicle; and

Whereas, a case FIR No.107/2012 u/s 307 RPC,7/25 A. Act,13,18 ULA(P) Act 1967, come to be registered in Police Station Pulwama and investigation was taken up; and

Whereas, during investigation, the accused disclosed that he was self-styled Divisional commander of HM outfit and (1) Manzoor Ahmad Wani S/O Gh. Qadir Wani R/O Gulzarpora (2) Arshid Ahmad Dar S/O Gh. Qadir (3) Imtiyaz Ahmad Guru S/O Gh. Qadir R/O Ghat Tokna and the aforementioned arrested accused Sajad Ahmad Bhat had been working for him. The above named three accused persons also came to be arrested in the case; and

Whereas, during further investigation 64 Kgs of RDX were recovered from a hideout on the disclosure of accused Manzoor Ahmad Wani R/O Gulzarpora and huge quantity of electronic material being used,



for manufacturing of IEDs were also recovered from the roof of a mosque at village Ghat Tokna on the disclosure of accused Arshid Ahmad Dar and Imtiyaz Ahmad Guru. Accordingly, the seizure memo's of recovered explosive material were prepared, and

Whereas, on the basis of statements of witnesses, the seizure memo and other evidence, the investigating officer has established a prima facie case against the below mentioned accused persons under section 13,18 Unlawful Activities (Prevention) Act, 1967;and

S.No	Name of the accused	Offence
1	Latif Ahmad Dar @ Masood Sani S/O Gh. Hassan Dar R/O Panzgam	13,18 ULA(P) Act
2	Manzoor Ahmad Wani S/O Gh. Qadir R/O Gulzarpora	
3	Sajad Ahmad Bhat S/O Ab. Rashid Bhat R/O Ladermud	
4	Arshid Ahmad Dar S/O Gh. Qadir R/O Ghat Tokna	
5	Imtiyaz Ahmad Guru S/O Gh. Qadir R/O Ghat Tokna	

Whereas, the Authority appointed by the Government under sub-section (2) of section 45 of Unlawful Activities (Prevention) Act, 1967 has independently examined the Case Diary File and all the other relevant documents relating to the case and has come to the conclusion that prima facie case is made out against the accused persons; and

Whereas, after perusing the Case Diary File, the relevant documents and also taking into consideration the views of the Authority appointed under sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government is of the view that there is sufficient material and evidence available against the accused persons for their prosecution under the aforesaid provisions of law.

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Now, therefore, in exercise of powers conferred by sub-section (2) of section 45 of the Unlawful Activities (Prevention) Act, 1967, the Government hereby accords sanction for launching prosecution against the above named accused persons u/s 13, 18 of Unlawful Activities (Prevention) Act, 1967, in case FIR No 107/2012 of Police Station Pulwama

By order of the Government of Jammu and Kashmir.

Sd/-

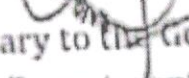
Principal Secretary to the Government
Home Department

Dated: 16.07.2020

No. Home/Pros/65/2013

Copy to:-

1. Joint Secretary (J&K) Ministry of Home Affairs, GOI, New Delhi.
2. Director, General of Police, J&K Srinagar. The CD file in original is returned herewith, receipt of which may kindly be acknowledged.
3. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs. (w.7.s.c.)
4. Private Secretary to Principal Secretary to the Government, Home Department.
5. Stock file.


Deputy Secretary to the Government
Home Department

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15/7/20